

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 17

C.P. (IB)/684(MB)2023

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 06.05.2024

NAME OF THE PARTIES: **EDELWEISS ASSET RECONSTRUCTION**
COMPANY LIMITED V/S VIILBERY
HEALTHCARE PRIVATE LIMITED

Section 7 of the Insolvency & Bankruptcy Code, 2016

ORDER

1. Adv. Bhanu Chopra aw Adv. Sagar Parab aw Adv. Darshan Suvarna aw
Adv. C.G. Shankar i/b Vigil Juris appeared for the Financial Creditor.
2. Adv. P. Soni appeared for the Corporate Debtor.
3. Learned Counsel for the Financial Creditor informs that internal committee
has approved OTS of the Corporate Debtor and the same is placed before
the Board for approval and it may get approval.
4. List this matter on **17.05.2024** for hearing/further consideration.

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna